

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA 384 of 1997 (UNLISTED)
O.A. 927 of 1997 (UNLISTED)

Date of order : 18.9.97.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

UNION OF INDIA & ORS.

-VS-

PRADIP KUMAR DEY

~~UNION OF INDIA & ORS.~~

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For the applicant(s) : Mr. M.S. Banerjee, counsel (In the MA)
For the respondents : Mr. R.K. De, counsel (In the M.A)

O R D E R

This M.A., arising out of O.A.No.927/97, has been filed as an unlisted motion to-day.

The M.A. be listed for admission hearing along with the O.A. on 3.11.97. Reply be filed by the respondents in this MA by the date fixed.

Plain Copy to the ld. counsel for both the parties.


(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.